

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(CAA) No.375/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> October 2017, 10.30 A.M**

Name of the Company	Ampi Finance Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRITHA BOSE, Pcs Petitioners

P. Bose

2. TAPAS KUMAR DAS, ICL RD(EA)  
MCA

23/10/17

23/10/2017

**ORDER**

Ld. Counsel for the petitioners and Mr. Tapas Kumar Das, Asstt. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

List on 23/11/2017.

SD

(Jinan K.R.)  
Member (J)

SD

(Vijai Pratap Singh)  
Member (J)